COURT NO. 37 HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

CLICK HERE TO JOIN VC

https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7

AT 02:30 P.M.

1. ITA 469/2023

COMMISSIONER OF INCOME TAX (EXEMPTIONS).

....Appellant

Through: Mr. Abhishek Maratha, SSC with Mr. Apoorv Agarwal, Mr. Parth Semwal,

SCs and with Ms. Nupur Sharma, Mr. Gaurav Singh, Mr. Bhanukaran Singh Jodha, Ms. Muskan Goel, Mr.

Himanshu Gaur, Mr. Kamakshraj Singh and Mr. Yamit Jetley, Advocates

versus

INDIAN BROADCASTING FOUNDATION

.....Respondent

Through: Mr. Ajay Vohra, Sr. Advocate with Ms. Ishita Farsaiya, Mr. Sparsh

Bhargava, Mr. Apoorv Shukla, Mr. Jaidev Prasada and Ms. Vanshika Taneja, Advocates

2. ITA 470/2023

COMMISSIONER OF INCOME TAX (EXEMPTIONS).

....Appellant

Through: Mr. Abhishek Maratha, SSC with Mr. Apoorv Agarwal, Mr. Parth Semwal,

JSCs and with Ms. Nupur Sharma, Mr. Gaurav Singh, Mr. Bhanukaran Singh Jodha, Ms. Muskan Goel, Mr.

Himanshu Gaur, Mr. Kamakshraj Singh and Mr. Yamit Jetley, Advocates

versus

INDIAN BROADCASTING FOUNDATION

...Respondent

Through: Mr. Ajay Vohra, Sr. Advocate with Ms. Ishita Farsaiya, Mr. Sparsh

Bhargava, Mr. Apoorv Shukla, Mr. Jaidev Prasada and Ms. Vanshika Taneja, Advocates

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HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MR.JUSTICE GIRISH KATHPALIA

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AT 02:30 P.M.

1. W.P.(C) 15983/2024 CM APPL. 67132-34/2024

ADANI GLOBAL AIR CARGO SOLUTIONS PRIVATE LIMITED

& ANR.Petitioners

Through: Mr. Akhil Sibal, Sr. Advocate alongwith Mr. Ankit Rajgarhia, Mr. Shreyansh Rathi and Mr. Rohit Kumar, Advocates.

versus

UNION OF INDIA & ORS.

....Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC alongwith Mr. Kushagra Kumar and Mr. Abhinav Bhardwaj, Advocates

for UOI. Ms. Shweta Bharti and Ms. Sonali Khanna, Advocates for GEM/R-2. Ms. Anjana Gosain, Ms. Nippun

Sharma and Mr. Raman Sablok, Advocates for R-3. Mrs. Vanita Bhargana, Ms. Ajay Bhargava, Mr. Vishal Shrivastava and

Ms. Phalguni Nigam, Advocates for R-4. Mr. Varun Kalra and Mr. Krishan Kumar, Advocates for R-5.

Mr. Siddharth Sethi, Ms. Shreya Sirear, Mr. Avinash Das and Mr. Kunal Saini, Advocates for R-6. Mr. Arnav Kumar, CGSC alongwith

Ms. Aayushi Sharma and Mr. Ramesh Radhakrishnan, Deputy Director General, NIC, Chennai for UOI/R-7.

COURT NO. 05
DIVISION BENCH-VI
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

To join hearing please click the link given below:https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19

1.	W.P.(C)2966/2016
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DELHITRANSPORTCORPORATION.

....Petitioner

 $Through: Mrs. A vnish Ahlawat, Standing\ Counsel with Mr. Nitesh Kumar Singh, Adv.$

versus

ANILLUTHRA

....Respondent

Through: Mr. Yudhvir Singh ChauhanandMr.AdityaSharma,Advs.

COURT NO. 25 HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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https://delhihighcourt.webex.com/meet/dhcecourtvc

AT 04:00 P	.M.			
1. CRL.M.C. 7/2025				
	RAVI MOHA	N SHARMA	Petitioner	
	Through: N	1r. Pramod Kumar Dub	oey, Sr. Adv. with Mr. Nishank M	attoo, Ms. Pinky Dubey, Mr. Prince Kumar, Mr.
		Ramachandruni B	. Siddhartha, Ms. Swati, Mr. Rish	nabh Munjal and Ms. Tanya Sharma, Advs.
	vers	sus		
	C.B.I.		Respondent	
	Thro	ough:Mr. Ravi Sharma	SPP, CBI, Mr.Swapnil Choudhary	y, Mr. Ishann Bhardwaj, Mr. Sagar
		and Ms. Madhulik	ka Rai Sharma, Advs.	

2.CRL.M.C. 2104/2022 & CRL.M.A. 8894/2022

KANISHK SHARMAPetitioner

Through: Mr. Kushal Kumar, Mr. Akash Deep Gupta, Mr.Rajan Malhotra, Advocates.

versus

STATE OF NCT OF DELHI & ANR.Respondents

Through: Mr. Naresh Kumar Chahar, APP for the State. Mr. Surbhit Nandan and Mr. Sandeep Mishra, Advocates for R-2.

3.CRL.REV.P. 1200/2024 & CRL.M.A. 30101/2024

NARESH KUMAR JAINPetitioner

Through: Counsel (appearance not given).

versus

STATE NCT OF DELHIRespondent

Through: Mr. Manoj Pant, APP for the State.

4 CRL.REV.P. 16/2025

ARUN SINGHPetitioner

Through: None.

versus

THE STATE GOVT. OFNCT OF DLEHIRespondent

Through: Mr. Manoj Pant, APP for the State.

5.W.P.(CRL) 447/2025

SALEEMPetitioner

Through: Mr. Harshit Jain, Mr. Rahul Kumar and Mr. Shubham Singh, Advocates

versus

STATE (NCT OF DELHI)Respondent

Through: Mr. Anand V. Khatri, ASC for the State with SI Sangeeta, P.S. Shahbad Dairy

6. CRL.M.C. 1593/2025

ARVIND SARAFPetitioner

Through: Mr. Siddharth Aggarwal, Sr. Advocate with Mr. Shri Singh, Mr. kumar Vaibhaw, Mr. Mohd Ashaab,

Ms. Somaya Gupta, Mr. Karan Dhalla and Ms. Vismita Diwan, Advocates

versus

STATE OF NCT OF DELHI & ANR.Respondents

Through: Mr. Manoj Pant, APP for the State. Mr Madhav Khurana, Senior Advocate with Mr. Nishant Matoo,

Mr. Birender Bhat, Mr. Karan Khaitan and Mr. Talib Khan, Advocates for R-2.

7. BAIL APPLN. 849/2025 & CRL.M.A. 7738/2025

NOOREN ALI @ RAHUL KUMARPetitioner

Through: Mr. Ramesh Gupta, Sr. Advocate with Ms. M Begum, Advocate, Ms. Nandita Rao, Advocate, Mr. Jai

Shankar, Advocate, Mr. Amit Dubey, Advocate, Mr. Manoj kumar Makhija, Advocate and Mr. Mayank Bhaiya, Advocates.

versus

STATE OF NCT OF DELHI & ANR.

....Respondents

Through: Mr. Naresh Kumar Chahar, APP for State along with SI Yashveer Sharma, PS: Govidpur

HON'BLE MR.JUSTICE VIKAS MAHAJAN

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https://virtualcourtdhc.webex.com/meet/virtualcourtdhc3

AT 02:30 P.M.

1. CS(COMM) 589/2021

MS HIMALAYAN FLORA AND AROMA PRIVATE LIMITED

.....Plaintiff

Through: Mr. Anand Mishra, Ms. Vandita Nain and Ms. Ayushi Rajput, Advs

versus

 ${\tt UTTAR\ PRADESH\ IRRIGATION\ DEPARTMENT\ \&\ ANR.\Defendants}$

Through: Mr.Anil Mittal and Mr.Atul Chauhan, Advs for D-1. Mr.Rachit Mittal, Mr.Parish Mishra

and Mr. Kanishk Raj, Adarsh Srivastava, Advs for D-2.

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HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015

AT 10:30A.M

1.FAO 283/2018 & CM APPL. 2472/2020

ASHVAL VADERAA

.....Appellant

versus

AMITABH NARAYAN & ORS

..... Respondent

MEMO OF APPEARANCE

Through: Mr. Ramesh Kumar, Advocate

Through: Mr. Suraj Prakash, Advocate for R-1 Mr. Dayan Krishnan, Senior Advocate with Mr. Ravikesh K. Sinha and Mr. Sanjeevi, Advocates for R2 & R-4

HON'BLE MR.JUSTICE DHARMESH SHARMA

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https://virtualcourtdhc.webex.com/meet/virtualcourtdhc10

AT 02:15 P.M.

1. CONT.CAS(C) 13/2020 & CM APPL. 30510/2022

SUNIL GUPTAPetitioner

Through: Mr. Gaurav Mitra, Mr. Dushyant Kumar and Mr. Ishan Roy Chowdhary, Advs.

versus

ANIL AGGARWAL & ORS.Respondents

Through: Mr. Raghavendra Mohan Bajaj, Ms. Garima Bajaj, Mr. Kumar Karan and Mr. Sagun

Agarwal, Advs. for R-1.

Ms. Srishty Kaul, Adv. for R-2.

Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kunal Vajani, Mr. Kunal Mimani, Mr. Shubhang

Tandon, Ms. Shraddha Chirania and Mr. Mridul Yovesh Suri, Advs. for R-3 and R-4.

Mr. Sandeep Sethi, Sr. Adv. with Mr Sumer Dev Seth and Mr. Harsh Agrawal, Advs. for Mr.

Ashok Goyal, proposed respondent.

2. W.P.(C) 7542/2017 & CM APPLs. 2063/2020, 8897/2022

SACHHI SHURUAAT SEWA SMITI (NGO)Petitioner

Through: Mr. Sanjay Kumar, Adv.

versus

DELHI DEVELOPMENT AUTHORITYRespondent

Through: Ms. Prabhsahay Kaur, SC with Ms. Deeksha L Kakar, Ms. Bir Inder Singh G, Mr.

Rashneet Singh, Advs. with Ms. Kamleshwari Pandit, Nayab Tehsildar, DDA.

COURT NO. 47 HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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	CASE NUMBER	PARTY NAME	ADVOCATE NAME					
FOR PRONOUNCEMENT OF JUDGMENT AT 10:30 A.M.								
1.	, ,	VOHRA V/s MASTER HOSTS	PEEYOOSH KALRA, SANAD K. JHA, VINEET NAYAR, DHRUBA GHOSH, ASHUTOSH DUBEY, ABHISHEK CHAUHAN, RAJSHRI A. DUBEY, AMIT P. SHAHI					
2.	I.A. 32101/2024 In CS(OS)- 261/2024	KAUR DHIR	KARANJOT SINGH MAINEE, SAHIL CHOPRA, MANYA KAUSHIK, MAHABIR SINGH, PREETI SINGH, GAGADEEP SHARMA, VEERENDRA KUMAR					

Concluded
BY ORDER
REGISTRAR ORIGINAL